

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(C/ACT)/12/KOB/2023
SECTION	241-242 C/ACT
NAME OF PARTIES	ASHARAFALI KALLIKUNNEL SYEDMUHAMMED & ANOTHER V/S ALISHABEER VENTURES PVT LTD & 2 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	SREEPRIYA KALARIKKAL (CS).
RESPONDENTS ADVOCATE/ PROFESSIONAL	NEBIL NIZAR, AKHIL J CHANDRAN., KR RADHAKRISHNAN NAIR.

02 May 2024

O R D E R

IA(C/ACT)/121/KOB/2023 in CP(C/ACT)/12/KOB/2023

List this matter for further consideration on **13.06.2024**.

CP(C/ACT)/12/KOB/2023

Learned Mediator, Mr. Sankar P Panicker is physically present in Court. Learned Authorised representative, Ms. Sreepriya Kalarikkal appears physically on behalf of the Petitioners. Learned Counsel, Mr. Nebil Nizar appears physically on behalf of the Respondents.

Both sides present and argued the matter. During the course of the hearing, the Authorised representative appearing for the Petitioners submitted that she wants to place on record some additional documents, which may be forming part of the present CP. Let those additional documents be placed before this bench by way of an affidavit within 3 weeks, after serving copy on the Counsel appearing for the Respondents.

(2)

Counsel appearing for the Respondents have also sought permission to place on record some additional documents. Permission granted. Let the same be filed by way of an affidavit within 3 weeks, after serving copy on the other side.

List this matter for further consideration on **13.06.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**